

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 708 of 2020

IN THE MATTER OF:

M/s IDBI Capital Markets & Securities Ltd. ...Appellant

Vs

M/s JBF Petrochemicals Ltd.Respondent

Present:

For Appellant: Mr. Ankit Acharya, Advocate

**For Respondent: Mr. Shiv Kumar Suri, Advocate for Caveator
Ms. Nikita Thapar, Advocate for Caveator
Mr. Yash Tembe and Mr. Shikhil Suri, Advocates.**

ORDER
(Through: Virtual Mode)

14.10.2020 Advocate Pratiksha Sharma is not available due to personal difficulty. Time is sought.

Rejoinder has not been filed. The same may be filed within a week. Parties may file their respective brief Written Submissions, not more than three pages, before next date. Copies of judgments on which the parties rely, may also be filed separately.

List the Appeal 'For Admission (After Notice)' hearing on **20th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)